

**Annexure-4**

**Name of the corporate debtor; Rushabh Civil Contractors Pvt Ltd Date of commencement of CIRP 27.06.2022; List of creditors as On: 12.07.2022**

**List of unsecured financial creditors (Other than Financial Creditors belonging to any class of creditors)**

(Amount in Rs.)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	Gajendra Investment Limited	08.07.2022	2,51,90,395	34,99,020	Unsecured	0	No		0	0	0	2,16,91,375	Interest Under verification
2	Pratiti Trading Private Limited	08.07.2022	7,88,74,000	1,33,65,563	Unsecured	0	No		0	0	0	6,55,08,437	Interest under verification
3	Kalpesh.K. Jobalia	08.07.2022	47,24,921	0	Unsecured	0	Yes		0	0	0	47,24,921	Under verification
4	Dipen Trading Company Private Limited	11.07.2022	55,97,833	53,07,101	Unsecured	0	No		0	0	0	2,90,732	Interest Under verification
5	J K Paper Fibre Resources	11.0.2022	6,17,718	3,78,148	Unsecured	0	No		0	0	0	2,39,570	Interest Under verification
6	J K & Sons Impex Private Limited	11.07.2022	1,14,91,134	78,00,000	Unsecured	0	No		0	0	0	36,91,134	Interest under verification
7	Inventure Finance Private Limited	11.07.2022	35,05,151	20,00,000	Unsecured	0	No		0	0	0	15,05,151	Interest Under verification
8	Shravan Developers Private Limited	12.07.2022	16,19,46,919	-	Unsecured	0	Yes		0	0	0	16,19,46,919	Transaction are related party transactions
	<b>TOTAL</b>		<b>29,19,48,071</b>	<b>3,23,49,832</b>		0			0	0	0	<b>25,95,98,239</b>	

Note: As per order of Hon'ble NCLAT dated 12.07.2022, the IRP shall not constitute the Committee of Creditors (COC) in pursuance of the Hon'ble NCLT, Mumbai Order dated 27th June, 2022 however IRP shall continue and keep the Corporate Debtor as a going concern".